| | | | | | | | | | | | | | Annexure 2 |
|---|------------------|------------------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|-----------------------------|----------------------------|--|------------------------------|--|-----------------|
| Name of Corporate Debtor: | | Eastern Sugar & Industries Limited | | | | | | | | | | | |
| Date of Commencement of CIRP: | | 11-Feb-22 | | | | | | | | | | | |
| List of Creditors as on: | | 5-Mar-22 | | | | | | | | | | | |
| List of unsecured financial creditors belonging to any class of creditors | | | | | | | | | | | | | |
| | | | | | | | | | | | | | (Amount in ₹) |
| | | Details of claim received | | Details of claim admitted | | | | | | | | | |
| Sl. No. | Name of creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| Total | | | 0 | 0 | | 0 | | 0 | 0 | 0 | 0 | 0 | |